

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 2550
TO BE ANSWERED ON 17.03.2025**

Funds Allocated/Sanctioned/Disbursed/Utilized under KIC

2550. Shri Ravindra Dattaram Waikar:

Shri Rajesh Verma:

Smt. Shambhavi:

Dr. Shrikant Eknath Shinde:

Shri Naresh Ganpat Mhaske:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the funds allocated, sanctioned, disbursed and utilized under the Khelo India Scheme (KIS) during the last five years, year-wise and State-wise;

(b) the details of the Khelo India Centres (KICs) across different districts since the aforementioned scheme's inception, State-wise;

(c) the details of the steps being taken by the Government under the aforementioned scheme for equitable sports development across all genders and across different rural and urban areas and benefitted regions with limited access to quality sports facilities;

(d) the details of the estimated timeline for the completion of the projects under the KIS and the mechanisms in place to monitor the progress and ensure the completion of KIS-funded projects within the stipulated timeline; and

(e) whether the Government has data on the number of sportspersons benefitted from the aforementioned KICs, if so, the details thereof State-wise?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) Funds are allocated scheme-wise and not State-wise in this Ministry.

The details of funds allocated and expenditure incurred under the Khelo India Scheme during the last five years and the current year are as under:

(in ₹ crore)

S. No.	Financial Year	Funds allocated	Expenditure incurred (as on 28.02.2025)
1.	2019-20	578.00	575.52
2.	2020-21	328.77	338.06
3.	2021-22	869.00	764.29
4.	2022-23	600.00	596.39
5.	2023-24	880.00	872.20
6.	2024-25	800.00	738.98

(b) to (e) 'Sports' being a State subject, the responsibility of development of sports, including equitable sports development across all genders and across different rural and urban areas and regions with limited access to quality sports facilities, training of athletes for international competitions, including the Olympics, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. However, the details of total number of Khelo India Centres (KICs) established and number of sportspersons benefitted from the aforementioned KICs across the country including in rural and urban areas are available in public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in/state-wise-khelo-india-centers>.

As per the existing guidelines of the Khelo India Scheme, the timeline of completion of infrastructure projects sanctioned under the Scheme is two years from the date of its sanction. The responsibility of executing the projects rests with the grantee.
